

p>12.57 hrs.

The Salary, Allowances and Pension of Members of Parliament
(Amendment) Bill, 2003 *

Title :Introduction of the Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2003.

MR. SPEAKER: Item No. 22A of the Supplementary List of Business - Shrimati Sushma Swaraj.

स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुमा स्वराज) : अध्यक्ष महोदय, मैं प्रस्ताव करती हूँ कि संसद सदस्य वेतन, भत्ता और पेंशन अधिनियम, 1954 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR.SPEAKER : Motion moved:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954. "

SHRI SOMNATH CHATTERJEE (BOLPUR): Mr. Speaker, Sir, we have been repeatedly requesting, and there have been suggestions, that these matters should be decided through a different procedure instead of Members coming to the House and deciding for themselves what should be their perquisites, emoluments, etc. A lot of criticism is made outside on this. Therefore, it was felt that it should either be left to the Presiding Officer or some formula should be adopted on the basis of the cost of living index, or something like that.

At the moment I am not objecting to this *per se*. However, I appeal to the hon. Minister that this matter, which has been pending for a long time, be looked into. It is a matter of principles. I would request you, Sir, to take a view on this. I would request the hon. Minister to consider this.

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MR. SPEAKER: I do agree with you. I will see if some method can be found.

The question is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954. "

The motion was adopted.

MR. SPEAKER: *The Minister may introduce the Bill now*

श्रीमती सुमा स्वराज : अध्यक्ष महोदय, मैं विधेयक पुरःस्थापित ** करती हूँ।

श्री वी.घनञ्जय कुमार (मंगलौर) : इसे अभी पारित कराइये।

श्रीमती सुमा स्वराज : इसे बाद में पारित करेंगे। (व्यवधान) यह आई.सी.डब्ल्यू.ए. के बाद लगा है, क्या मैं इसे अभी पारित कराऊँ।

श्री वी.घनञ्जय कुमार : हाँ, इसे अभी पारित कराइये।

श्रीमती सुमा स्वराज : इसे आई.सी.डब्ल्यू.ए. के बाद पारित कर रहे हैं।

श्री वी.घनञ्जय कुमार : यह बिल अभी पारित हो जाए।

श्रीमती सुमा स्वराज : आप पहले आई.सी.डबल्यू.ए. वाला लेना चाहते हैं या यह लेना चाहते हैं।

अध्यक्ष महोदय : ये इसे पहले लेना चाहते हैं।

...(व्यवधान)

MR. SPEAKER: If the members want to do it, we can do it right now also.

...(Interruptions)

** Introduced with the Recommendation of the President